

DIVISION BENCH  
COURT - II

**O-225**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1316(KB)2018  
MA(COMPANIES ACT)/6(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	SHYAM DEV SHARMA VS GTOUCH PRODUCER COMPANY LIMITED
UNDER SECTION	SEC. 73(4)

**Appearance (via video conferencing/physically)**

None

**ORDER**

1. None for the parties.
2. Matter stands adjourned to **10.07.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**